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**14.04 hrs.**

*The Lok Sabha re-assembled after Lunch at four minutes past*

*Fourteen of the Clock.*

(Shri Devendra Prasad Yadav *in the Chair*)

### **MATTERS UNDER RULE 377**

MR. CHAIRMAN : Now, we will take up item number 11, namely, Matters under Rule 377. Shri Madan Lal Sharma.

Title: Need to constitute a high level team for on-the-spot survey of tourist spots in J&K and provide funds for their development.

SHRI MADAN LAL SHARMA (JAMMU): Sir, tourism is the lifeline of people of Jammu and Kashmir, which has received a major setback due to ongoing turmoil in the State. Though there is marginal improvement in the flow of tourists towards Kashmir, but we may have to tap the potential in Jammu and Ladakh Division, as an alternative under this sector.

There are world famous tourist spots in my parliamentary constituency comprising Jammu, Rajouri, and Poonch Districts in the Jammu Division. The spots such as Akhnoor, Tata Pani in Nowshera, Shadra Sharif, Nangali Sahib, Mandi-Loran, Mansor, Surainsor, Jaggar Kothli, Purmandal, Shivkhori, Uttarbani, Bahu-fort, and Doridager, etc. need renovation and upgradation. Due to meagre resources of the State Government we need Central assistance for this purpose.

Tourism Ministry may constitute a high-level team for on-the-spot survey of these areas, and workout ways and means for their upgradation.